(b) whether negatiations have been carried out for getting special concessions and the result thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE); (a) and (b). Yes, Sir. Steps taken to increase trade with E.E.C. countries inter alia, include our efforts to secure elimination/reduction of tariff and non-tariff barriers to trade. Commercial Development Programmes, exchange of trade delegations, Joint Commission meetings, etc. As a result of our efforts several conressions have been secured in the past from the Community e.g., substantial tariff reductions obtained under the Jute and Coir Agreement, tariff suspensions in regard to a number of items of export interest to India, signing of Commercial Cooperation Agreement, further liberalisation of GSP Scheme etc

Overseas market surveys undertaken under the U.N.D.P.

794. SHRI S. R. DAMANI: Will the Minister of COMMERCE be pleased to state the broad outlines of overseas market surveys undertaken under the United Nations Development programme and the prospects of increasing India's exports on the basis of these surveys?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): No overseas market surveys have so far been undertaken by this Ministry with United Nations Development Programme assistance. However, a project document relating to Research and Surveys, for Export Development was signed between the Government of India and the United Nations Development Programme in June, 1974 for undertaking three overseas market surveys during the period August, 1974 to April 1975.

Unadjusted amount of annual premium deposited by policy-holders during 1972-73

795. PROF. MADHU DANDAVATE:
Will the Minister of FINANCE be
pleased to state:

- (a) whether part of the annual premium deposited by policy-holders during 1972-73 is lying unadjusted with the Life Insurance Corporation;
- (b) if so, the percentage of the unadjusted amount in 1972-73;
- (c) how does it compare with the corresponding percentages during 1970-71 and 1971-72; and
- (d) the reasons for these recurring unadjusted amounts?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): (a) to (c). The amount of deposits that remained unadjusted at the end of 1970-71, 1971-72 and 1972-73 and its percentage to the total annual premium income were as under:

UNADJUSTED PREMIUM DEPOSIT

Year	Amount (Rs. in Crores)	Percent- age to total annual pre- mium income
1970-71 .	33 17	11.21
1971-72	34 05	10.25
1972-73	 36. 58	9 60

- (d) The reasons for premiums remaining unadjused include.
 - (1) Premiums not received in full.
 - (11) Amounts received after the expiry of the days of grace without payment of late fee, etc.
 - (III) amounts received with incorrect policy numbers or without policy numbers.

Tourist Hotels in Delhi

796. SHRI MUHAMMED SHERIFF:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state how many tourist hotels are at present in Delhi and how many new tourist hotels have been opened in Delhi during the years 1973 and 1974?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SAROJINI MAHISHI): At present, there are 25 hotels approved by the Department of Tourism in Delhi. Three hotels were added during 1973 and 1974.

Supply of Yarn to West Bengal Weavers

797. DR. RANEN SEN: Will the Minister of COMMERCE be pleased to state:

- (a) whether West Bengal weavers are not supplied with yarn at par with their demands;
 - (b) if so, the reasons thereof; and
- (c) what was their total demand for yarn during 1973-74 and upto July, 1974?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) to (c). Statutory control over prices and distribution of cotton yarn was endorsed in March 1973. Demands for supplies under the control scheme received from various States were far in excess of the production. Besides, various mills obtained stay orders from courts against release orders issued by the Textile Com-Allotments/supplies missioner. cotton yarn to different States could not accordingly be made during 1973-74 as per their demand. It may also be added that prices and distribution control over cotton yarn was gradually

relaxed from July, 1973, onwards and un-controlled varieties had to be purchased by weavers from the open market.

Price and distribution control over cotton yarn were lifted completely by March, 1974. Only nominees of State Governments, Apex Co-operative Societies and State Handloom/Power-loom Corporations are now assisted to lift their requirements direct from Mills. In turn, these organizations are expected to meet the demands of weavers to the best-possible exent.

The West Bengal Government had indicated their requirements during 1973-74 at 15.24 lakh kgs. of hank yarn and 22.14 lakh kgs. of cone yarn per month. During 1974-75, they have revised their requirements to 39.18 lakh kgs. of hank yarn and 84.37 kgs. of cone yarn per month.

Appointment of a Committee to Suggest Economies in Government Expenditure

798. SHRI Y. ESWARA REDDY: Will the Minister of FINANCE be pleased to state:

- (a) whether Government propose to appoint a Committee to suggest economies in Government expenditure and to draw up a schedule of priorities for items of expenditure; and
- (b if so ,the salient features of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) and (b). In order to locate possible economies in Government expenditure in the context of the highly inflationary situation prevailing in the country, two Teams of Secretaries have been set up to review respectively the Plan and non-Plan budgets of the Ministries and to report to Government. The work of the Teams is nearing completion.